



OFFICE OF THE HIGH COURT LEGAL SERVICES COMMITTEE
HIGH COURT FOR THE STATE OF TELANGANA
3rd Floor, Nyaya Seva Sadan, Near Naga Devata Temple,
Gate No.2, High Court Premises, Hyderabad.

Date: 29-08-2024

From:
SECRETARY,
High Court Legal Services Committee.

To
All the Nyaya Bandhu Panel (Pro Bono Advocates),
High Court for the State of Telangana,
Hyderabad.

Sir/Madam,

Sub:-HCLSC - Creation of Pro Bono High Court Panel at Telangana High
Court - Regarding.

Ref:-Mail dated 23-08-2024 received from Department of Justice,
Ministry of Law and Justice.

* * *

Adverting to the subject and reference cited above, this is to inform to you
that your name has been registered/entered in the Pro Bono website and you are requested
to download the Pro Bono App and fulfil the requirements therein, under intimation to this
office.

In this regard, I am herewith forwarding the user manual ppt to access the
Nyaya Bandhu Portal to upload the credentials of Pro Bono Advocates of Telangana High
Court.

Yours faithfully,

M. Santosh Vaidhan
29/8/24

SECRETARY

Encl: As above.

Note: For any technical assistance, contact: Mr. Rupesh
Kumar Mishra, Consultant: 78389 86931.

Sl. No.	NYAYA BANDHU PANEL (PRO BONO ADVOCATES) Sri/Smt.
(1)	(2)
1.	N.Parameshwara Reddy
2.	T.Pradyumna Kumar Reddy
3.	T.Bala Jayasree
4.	Masthan Naidu Cherukuri
5.	Dr.K.Satyanarayana Rao
6.	Singadi Surender Reddy
7.	B.Sudhir Babu
8.	M.Bhagyasri
9.	Kiran Palakurthi
10.	N.Praveen Reddy
11.	Ram Prasad Pathipaka
12.	Kowturu Pavan Kumar
13.	M.V.Pratap Kumar
14.	S.Rahul Reddy
15.	Padmaja Kattunga
16.	N.Arthi
17.	CR.Shamala
18.	M.A.Hameeda

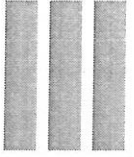


न्याय विभाग
DEPARTMENT OF
JUSTICE



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Advocate Process



On Mobile or Web App



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CSC

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Advocate Login with Credential



Welcome

Sign In with your user details

Mobile*

Password*

Remember Me

[Forgot Password](#)

[Register Here](#)

[? FAQ](#)

Download from

https://play.google.com/store/apps/details?id=in.probono_doj.nyayabandhu or

<https://apps.apple.com/us/app/nyaya-bandhu/id1494894771>

&

Fill in the credentials for login as Advocate



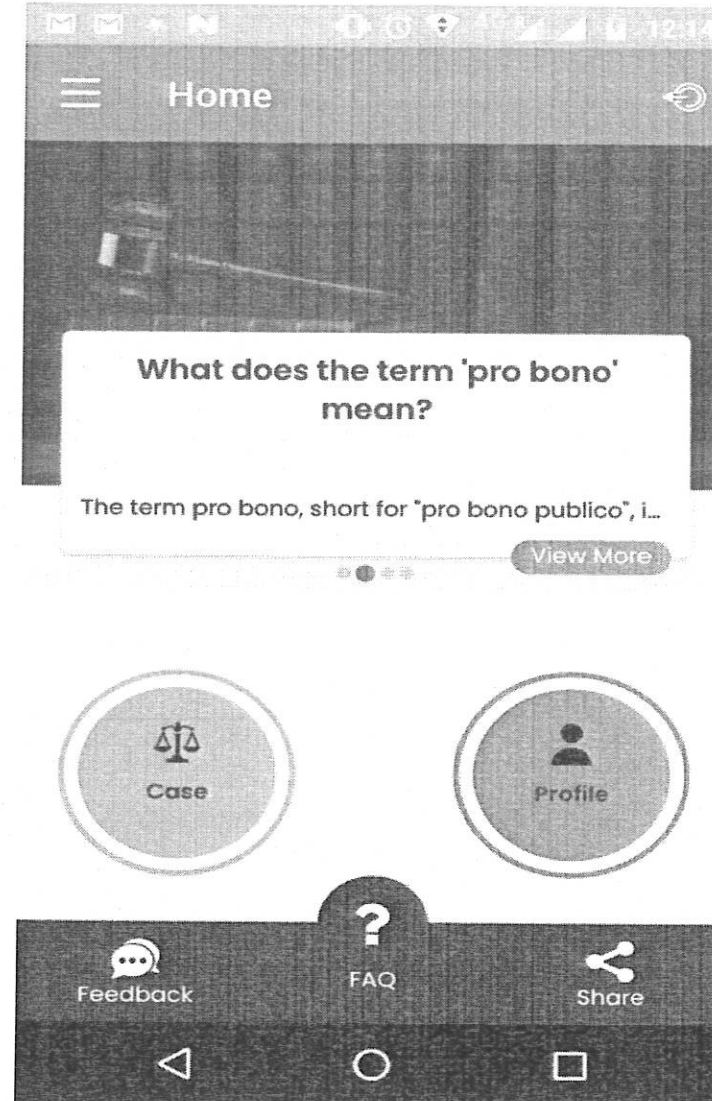
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Home Screen(After Login)

a) Instead of registration the user get option of:

- i) Case
- ii) Profile



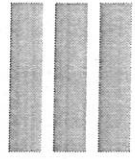


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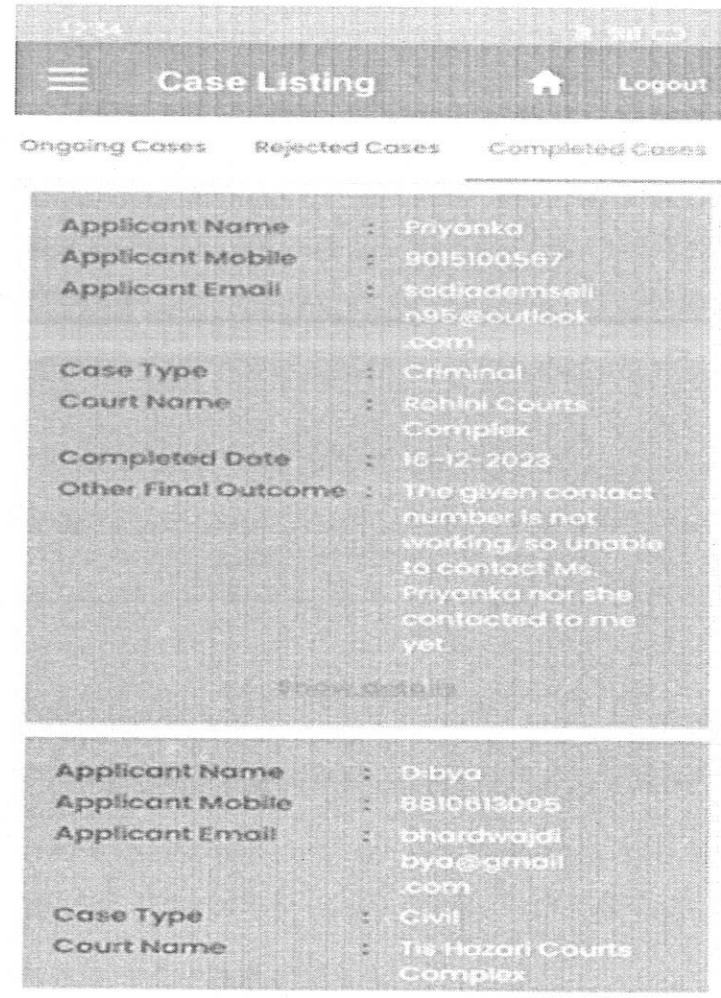


Advocate Cases

Advocate can view the listing of:



- 1) Pending cases
- 2) Ongoing cases
- 3) Rejected cases
- 4) Completed cases





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Advocate Case Details

- Advocate can view the details of the case
- Advocate can change the stage and next hearing date
- Also Advocate can mark case as completed and update final outcome and comments

12:58

Case Details Logout

Applicant Details

Name : Mamta
Mobile Number : 7840807105
Email : 15mamta.goswami@gmail.com

Case Details

Case Reference No : DU71020231
Case Type : Civil
Court Name : Dwarka Court Complex
Case Added on : 06-05-2024
Details : Property related matters

Assign to law school

Stage : Investigation

Change Stage
Arrest/bail/anticipatory Or

Next Hearing Date : 31-07-2024

Change Next Hearing Date
Year Month Day

Submit



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Case Acceptance

- 1) Advocate can accept or reject the case within 10 days of submission
- 2) On acceptance case will be added to ongoing cases
- 3) On rejection, reason for rejection to be provided
- 4) Rejected case moves to rejected cases screen and admin or applicant can assign the specific case to any other advocate

Case Details

Applicant Details

Name : Sachin Agrawal
Mobile : 8595214490
Email :

Case Details

Case Reference No : DL170120192
Case Type : Civil
Court Name : Tis Hazari Courts Complex

Action to be taken by : 27-01-2019
Details : this is my case

Please note:
All disputes between the Applicant and the Advocate shall be resolved as per procedure specified under the Advocates Act, 1961 and Bar Council of India rules. The Department of Justice shall not be responsible/accountable for resolution of the same.

Accept Reject

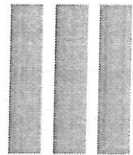


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Thank You



NYAYA BANDHU

AN APP EMPOWERING COMMON MAN

- A pro bono legal services programme ensuring free legal aid to needy litigants
- The App connects litigants with lawyers willing to offer pro bono service